

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: JUSTICE RAMALINGAM SUDHAKAR – HON'BLE PRESIDENT  
CORAM: SHRI. CHARAN SINGH - HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON **05.01.2024**, After Principal Bench New Delhi**

<b>TRANSFER PETITION NO.</b>	<b>TP(PB) No. 79/397-398/HDB/2017</b>
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP No.01/2009</b>
<b>NAME OF THE COMPANY</b>	
<b>NAME OF THE PETITIONER(S)</b>	<b>Union of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Satyam Computer Services Ltd &amp; Others</b>
<b>UNDER SECTION</b>	<b>388B, 397/398</b>

**ORDER**

**Present:** Ld. Counsel Mr. Srujan Kumar Reddy for SFIO.  
Respondents No. 2, 3, 5, 8, 9, 10, 11, 13 are deleted.  
Ld. Counsel Mr. Amir Bavani for R2 and R3.  
None for the Respondent Nos. 4, 6, 7, 12.  
Ld. Counsel Mr. Naresh Kumar Sangam for R13.

1. Today, when the matter was taken up, Mr. Srujan Kumar Reddy, Central Government Standing Counsel was not present initially and his colleague requested for pass over. Therefore, Mr. Srujan Kumar Reddy joined the hearing and sought time to file written submissions in this matter. He stated that draft of submissions has been sent to the Ministry of Corporate affairs for approval and the same is awaited.

2. The Respondent Counsels submitted that their clients are not directly connected with the affairs running of the Company. No specific allegation is made against them. They also referred to their reply, documents typed set and court orders to plead that the present proceedings are totally unnecessary.

3. Mr. Srujan Kumar Reddy, Central Government Counsel, who seeks to file written submission, stated that the draft written submissions are now with the Ministry for approval.
4. List for further hearing before the **same bench** on **18.04.2024**.

**SD/-**  
**(JUSTICE RAMALINGAM SUDHAKAR)**  
**(PRESIDENT)**

**SD/-**  
**(SHRI CHARAN SINGH)**  
**MEMBER (TECHNICAL)**